

**DIVISION BENCH**

**O-146**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1230(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> July, 2021, 10:30  
A.M**

|                     |  |  |                     |
|---------------------|--|--|---------------------|
| Name of the Company |  | AIR CARRYING CORPORATION INDIA PVT LTD |                     |
| Under Section       |  | IBC Under Sec 10                       |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                 | Signature with date |

**Appearance (via video conference)**

For the Petitioner

Mr. Sourojit Dasgupta, Adv.  
Mr. Aniket Chaudhury, Adv.

**ORDER**

Mr. Sourojit Dasgupta, along with Mr. Aniket Chaudhury, Ld. Counsel for the Petitioner present.

Due to paucity of time, this matter could not be taken up today. List the matter on 24.08.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**